


IV Addl. Dist. & Sessions Judge, Doddaballapura.

Cause List date: 14.06.2021

Morning Session	Afternoon Session
EVIDENCE 1. R.A.10099/2019 2. R.A.10110/2019 3. P & SC 10046/2020 4. SC 10022/2017 5. SC 10047/2018 6. SC 10028/2019 HEARING/ARGUMENTS 7. R.A. 10021/2020 8. R.A.10036/2020 9. R.A.10037/2020 OBJECTION 10. Crl.Misc.10141/2021 APPEARANCE OF ACCUSED 11. SC 10016/2020	NOTICE 1. R.A.10004/2020 2. R.A.10029/2020 3. R.A.10014/2021 4. R.A. 10015/2021 Compliance 5. R.A. 22/2008 Reply 6. A.P. 10075/2020 7. A.P. 10080/2020 Orders 8. Crl. Misc. 10140/2021


IV Addl. Dist. & Sessions Judge,
Doddaballapura.

Cause List
IN THE COURT OF SENIOR CIVIL JUDGE & JMFC., DODDABALLAPURA.

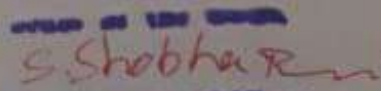
15+15 Cases listed for Hearing on 14-06-2021

MORNING SESSION

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.250/07	P/Evidence	TGV	RBG HMM
2	C/w 214/16			
3	O.S.No.203/2008	P/Evidence	RM	ARN PS
4	O.S.No.151/2011	Settlement	PRR	BSM RM SM
5	O.S.No.137/2012	A/plaint	SN	BSM
6	O.S.No.185/2012	Cross of Pw1	SKN	BKGR
7	O.S.No.198/2012	Steps	PHY	TNB SKK
8	O.S.No.127/2012	Cross of Pw1	LS	RM MVV
9	O.S.No.439/2013	Cross of Pw1	SVD	RM
10	O.S.No.381/2013	Hg on I.A	SAK	MKM
11	O.S.No.427/2013	P/Evidence	NB	AKM
12	O.S.No.362/2013	Cross of PW1	NRR	NSS TNB
13	O.S.No.382/2013	Cross of PW1	MMK	GV
14	O.S.No.7/2014	Hg on I.A	AKR	AKM BSM
15	O.S.No.25/2014	Amendment.	KAM	VV

AFTER-NOON SESSION

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.59/2014	Steps.	MGV	KS
2	O.S.No.26/2014	Cross of Pw1	TNB	RM
3	O.S.No.71/2014	Cross of Pw1	PS	BK
4	O.S.No.516/2015	Hg on IA	HMM	ANG TGV
5	O.S.No.521/2015	P/Evidence	LS	YSR
6	O.S.No.464/2015	F/Cross of Pw1	AKM	BMB
7	O.S.No.28/2016	P/Evidence	DMC	THC
8	O.S.No.73/2016	P/Evidence	LS	SKN
9	O.S.No.10/2017	Amendment	KDMN	RM
10	O.S.No.98/2017	Issues	BSK	AKM
11	O.S.No.143/2017	P/Evidence	ARN	HMM
12	O.S.No.172/2017	Steps	MG	AK
13	O.S.No.200/2018	P/Evidence	DKL	SM
14	O.S.No.326/2018	Steps	RM	MS
15	O.S.No.376/2018	P/Evidence	DG	-


S. Shobharani
 Chief Ministerial Officer
 Civil Judge (Sr. Dvn) Court
 Doddaballapura

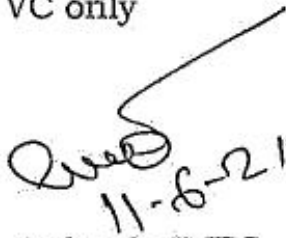
IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
SOP CAUSE LIST DATED 14.06.2021

MORNING SESSION		
Sl. No.	Case No.	Stage
1	OS 13/2012	Hearing
2	MIS 15/2012	Hearing
3	OS 511/2018	Hearing
4	OS 167/2017	L/w
5	OS 435/2014	Hearing
6	OS 329/2018	Objection to IA
7	OS 59/2017	Issues
8	OS 265/2017	L/w.
9	OS 317/2017	L/w
10	EX 33/2011	Hearing
11	OS 53/2015	L/w
12	OS 297/2018	W/s
13	CC 107/2019	JC
14	CC 16/2021	JC
15	CC 714/2011	Arguments
AFTERNOON SESSION		
1	OS 371/2019	Summons
2	OS 515/2018	L/w
3	OS 465/2019	Summons
4	OS 41/2018	Objection to IA
5	OS 139/2019	Summons
6	OS 43/2018	Hearing
7	OS 357/2018	Objection to IA
8	CC 1200/2019	Summons
9	CC 288/2011	Summons
10	CC 615/2012	Summons
11	CC 695/2011	Summons
12	CC 2009/2020	Summons
13	CC 241/2019	Summons
14	CC 509/2012	Summons
15	CC 447/2012	Summons

Note: These matters will be heard through VC only

E-mail ID: pcjdoddaballapura@gmail.com

VC link: <https://meet.jit.si/pcidbpura>


Prl. Civil Judge & JMFC
Doddaballapura

14.06.2021

ACJ. D. B. Pura.

Morning Session		Afternoon Session.	
1.	OS 276/08	1.	OS 102/97
2.	TOP 11/08	2.	" 256/07
3.	OS 364/10	3.	" 78/07
4.	" 146/11	4.	" 248/08
5.	" 132/13	5.	" 282/08
6.	" 528/14	6.	" 530/08
7.	" 388/15	7.	" 162/08
8.	" 16/15	8.	" 166/08
9.	" 284/19	9.	" 364/09
10.	" 402/19	10.	" 62/10
11.	" 190/20	11.	" 350/10
12.	" 86/20	12.	" 227/11
13.	" 356/20	13.	" 420/11
14.	Cr 50/21	14.	" 160/20
15.	Cr 65/21	15.	" 161/21

D. B. Pura 11/6/2021

ADDL CIVIL JUDGE & JMFC
DODDABALLAPUR - 561 203.